GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 528

TO BE ANSWERED ON DECEMBER 19, 2017

DELHI DEVELOPMENT AUTHORITY

No. 528 DR. RAVINDRA KUMAR RAY: SHRI SHER SINGH GHUBAYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has issued directions to Delhi Development Authority (DDA) to take reformative measures including digital services, online public services and complaint redressal in its projects;
- (b) if so, the details thereof;
- (c) whether the Government is taking steps to fulfil the shortage of employees in DDA;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) and (b): Delhi Development Authority (DDA) has floated Request-For-Proposal through e-tender process for the purpose of digitalization of its services and to ensure transparency in its functioning and providing online services.

(c) to (e): DDA has indicated that it has notified 770 vacancies in 13 categories of posts in May, 2016. On-line examination has been conducted from 18.09.2017 to 27.09.2017 in respect of 468 posts in 11 categories.
